

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

**(MP) IA 53 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2018]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.03.2021**

Name of the Company: Mangesh Vithhal Kekre RP For Bhagwan  
Motors Pvt Ltd  
V/s  
Bhagwan Motors Pvt Ltd & Ors  
Section 33(1),33(2),34(1) IBC,2016

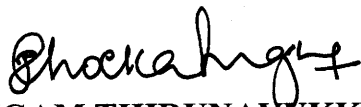
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER  
(through video conferencing)**

Mr. Mangesh Vithhal Kekre, RP is present in person and requesting for adjournment.

The prayer is allowed.

List the matter on 09.04.2021.

  
**CHOCKALINGAM THIRUNAVUKKARASU**  
**MEMBER TECHNICAL**  
Dated this the 11th day of March, 2021

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**